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no fees issued

13.10.06. No CP received power also not filed

Notice of Respdt No 125

received back

Submitted.

14/11/16

REGISTRAR

22/11.06

List O.A./C.C.P./R.A.

before Hon'ble Bench for

Adm./F.O./F.H. On

05.01.07.

OA. NO. 1609/05

REGISTRAR

REGISTRAR

5.01.07.

List O.A./C.C.P./R.A.

before Hon'ble Bench for

Adm./F.O./F.H. On

26.02.07

REGISTRAR

26.2.07

Hon. Mr. S.K. Dhal, J.M.

None appears on behalf of both the parties. Records reveal that notices issued to the Respondents have been received back as they have refused to take the same. Service is held to be sufficient. The OA. is dismissed in default and for non-prosecution.

SK

J.M.

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